

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No, Sir. As per Industrial Entrepreneurs Memorandum (IEM) data maintained by DIPP investment by the Paper Industry during the year 2013, 2014 and 2015 (upto January, 2015 to June, 2015), was ₹ 122 crore, ₹ 34167 crore and ₹ 988 crore respectively. Growth in import in respect of Paper and Paper Board, Articles of Paper, Pulp of Paper or Paper Board (HS Code-48) is as per table given below:-

Year	Import in million tonnes	Growth rate
2012-13	2.39	(-)0.04 %
2013-14	2.57	7.6%
2014-15	2.69	4.81%

From the above table it may be seen that growth of import is not very high. However, it is true that there is rise in import of certain varieties of paper.

(b) Government is keeping a close watch on import of paper and paperboard.

Unnatural deaths in Vyapam Scam

*170. SHRI T. K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that as many as 25 witnesses and accused persons have died unnatural deaths since Vyapam Scam came to light in 2013; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY): (a) and (b) As per the information furnished by the State Government of Madhya Pradesh, a total number of 34 persons connected to Vyapam issue have died between 2007 and 2015, Out of these 11 died due to accidents, 15 due to health problems, 5 committed suicide, 2 drowned and the cause of death of one could not be ascertained.

Poor condition of SAI hostels

*171. DR. T. N. SEEMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether some hostels of Sports Authority of India (SAI) centres set up in various parts of the country are in very dilapidated condition and numerous complaints are received regarding the unhygienic rooms/toilets, poor quality food provided for the athletes in SAI hostels;

(b) if so, the reaction of Government thereto, the details of action taken by Government against the authorities/officials responsible for the same, if not, the reasons therefor;

(c) the complaint redressal and monitoring mechanism existing with Government for addressing such issues; and

(d) the action/steps taken by Government to develop SAI hostels across the country?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) No, Sir. The repair and maintenance of Sports Authority of India (SAI) Hostels are taken up in a phased manner subject to availability of funds. Recently, a number of approvals have been granted for carrying out major repair and renovation work with respect to SAI Hostels, which includes an amount of ₹ 2.32 crores for repair, renovation and expansion of SAI Hostel facility in Mumbai; ₹ 4.01 crores for repair and renovation of SAI Hostels in Nataji Subhash National Institute of Sports, Patiala; and ₹ 5.95 crores for SAI Hostels at the SAI Southern Regional Centre in Bengaluru. In addition to this, based on a report submitted by the Centre In-charge, funds amounting to ₹ 48.00 lakhs have been sanctioned for carrying out major repair in the SAI Hostels at Alwar.

With respect to diet of SAI Hostel inmates, standard financial norms are followed based on scientific assessment of their nutritional requirements. A daily allowance of ₹ 175/- per day per trainee for non-hilly areas and ₹ 200/- per day per trainee for hilly areas and Andaman and Nicobar have been fixed, which is considered adequate for the sub-junior and junior level trainees. With respect to athletes in senior category, a daily allowance of ₹ 225/- per inmate is fixed for Centres of Excellence. The daily menu of trainees/national athletes is determined on a scientific basis as per nutritional requirement and the same is duly displayed in the mess premises. Whenever complaints relating to sub-standard food are received, the same are attended to promptly.

(c) An Assistant Director level officer is normally in-charge of a SAI Training Centre, who is responsible for overseeing the functioning of the Centre including management of the hostel and mess. Accordingly, the day-to-day monitoring and management functioning vests in the said officer.

(d) The SAI Hostel facility is augmented in a need-based manner based on availability of funds. A number of new hostel projects have been sanctioned in the last one year, details of which are given in the Statement (*See below*). In addition to creation of physical infrastructure, adequate steps have been taken for placement

of Lady Warden, Male Warden and Security Forces at SAI Hostels. Steps have also been taken to introduce psychological counseling to SAI Trainees (Boys and Girls) for their mental well-being. Separately, an attempt is underway to develop a safety framework for children in sports in consultation with National Commission for Protection of Child Rights.

Statement

List of hostel works approved in last one year

Sl. No.	Name of work	Estimated cost (₹ in lakhs)
1.	C/o 63 Bedded Girls Hostel at Special Area Games (SAG) Centre Alleppey	683
2.	C/o 63 Bedded Boys Hostel at SAG Centre Alleppey	683
3.	C/o Dining Hall and Kitchen in SAG Centre Alleppey	409
Bangalore		
4.	Upgradation/Renovation of 80 bedded Womens' Hostel	100
5.	Upgradation/Renovation of 200 bedded Hostel Phase I and Phase II for Centre of Excellence (COE)	300
6.	Upgradation/Renovation of 200 bedded Boys' Hostel	195
Ch. Devi Lal Northern Centre, Sonapat		
7.	C/o 100 bedded Hostel at SAI Sonapat	850
Netaji Subhash National Institute of Sports, Patiala		
8.	Renovation of 240 bedded Yaduvendra Hostel at Netaji Subhash National Institute of Sports, Patiala	255
Regional Centre-Kandivali		
9.	Renovation of Boys Hostel with construction of additional floor to increase the capacity	231